

Use of Mother's name for Administrative Formalities in Delhi University

4217. SHRI K.M. KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Delhi University has permitted the students to use their mothers' name in the administrative formalities while pursuing the courses under the University;

(b) if so, details thereof with background necessitated for such move;

(c) whether this move is likely to be introduced in other Universities and Government offices;

(d) whether this facility will not give any benefit of reservation to the children whose mothers belong to Scheduled Caste while fathers belong to non Scheduled Caste category;

(e) whether children of certain matrilineal communities have already been permitted to use mother's name while pursuing courses in Delhi University; and

(f) if so, circumstances responsible for the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) The decision to use the names of both the parents of the students in the forms/documents and certificates etc. has been taken as a positive move towards removal of gender bias.

(c) The Government has already requested all the Central Universities to consider implementation of this decision.

(d) This decision has no bearing on the reservations for the students belonging to Scheduled Castes.

(e) and (f) The cases of the students coming from matrilineal communities pursuing courses in Delhi University are dealt with in accordance with the existing law.

UNICEF Report in Indian Children

4218. DR. Y. LAKSHMI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UNICEF report points out that half of the Indian children do not go to primary school;

(b) if so, how the report is contradictory to Government's claim in this regard;

(c) the factual position of enrolment for boys and girls in primary schools; and

(d) the target set up for 100% enrolment for boys and girls?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) UNICEF's Report on "The Progress of Nations, 1998" gives the net primary school attendance rate in India as 68%.

According to available information, Gross Enrolment Ratio (GER) of children in 6-11 years age group to primary school was 90.5% in 1996-97. Attendance rates of children are acknowledged to be lower.

(c) According to the available information, the Gross Enrolment Ratio (GER) for Boys and Girls for the year 1996-97 is 98.6% and 81.8% respectively.

(d) The National Policy on Education 1986, as revised in 1992, states that free and compulsory education of satisfactory quality should be provided to all children in the age group 6-14 years before we enter the twenty-first century.

Sexually Exploited Women and Children

4219. SHRI JANARDHAN POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have conducted any survey to find out the number of women and children who are sexually exploited in the country;